

HIGH COURT FOR THE STATE OF TELANGANA

MAIN CASE No: W.P (PIL).No.72 of 2023

PROCEEDING SHEET

Sl. No.	Date	ORDER	OFFICE NOTE
1.	03.10.2023	<p><u>CJ & NVSKJ</u></p> <p>Mr. D.Prakash Reddy, learned Senior Counsel representing Ms. Shreya Paropkari, learned counsel for the petitioner.</p> <p>Heard on the question of admission.</p> <p>The report prepared by the petitioner on pet shops has been produced by the learned Senior Counsel appearing for the petitioner. The same is taken on record.</p> <p>Issue notice.</p> <p>Mr. B.S.Prasad, learned Advocate General, accepts notice on behalf of all the respondents.</p> <p>Learned Advocate General prays for and is granted four weeks time to enable him to file the status report.</p> <p>List after four weeks.</p> <p style="text-align: right;">_____ CJ (AAJ)</p> <p style="text-align: right;">_____ NVSKJ</p> <p>VS</p>	<p>Transferred to i/o folder, before corrections, if any.</p>